

agri-logistics, processing facilities and professional management in addition to short term price stabilisation component to prevent crashing of prices of the TOP crops during the time of glut.

Processing of traditional food products

1380. SHRI AHAMED HASSAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether any schemes for processing of traditional food products through local co-operative of farmers is under implementation;

(b) if so, the details thereof and if not, whether the Government is considering to launch such schemes;

(c) whether the Government is providing subsidy to Food Processing Industries set up by rural co-operatives; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) to (d) The Ministry of Food Processing Industries (MoFPI) is implementing a scheme 'Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC)' under its central sector scheme 'Pradhan Mantri Kisan Sampada Yojna (PMKSY)' for financial assistance for setting up or expanding the food processing units including processing of traditional food products.

The MoFPI is providing capital subsidy in the form of grants-in-aid under various component schemes of PMKSY for setting up of Food Processing Industries by the individuals, farmers, Farmer Producer Organizations (FPOs), entrepreneurs, cooperatives, societies, self Help Groups (SHGs), Private Companies and central/State PSUs etc. under its central sector scheme PMKSY. The rate of subsidy ranges from 35% to 75% depending on the type and location of the projects.

FDIs for development of FPIs

1381. SHRI BHUBANESWAR KALITA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is a fact that the Government has allowed 100 per cent Foreign Direct Investment (FDI) for development of Food Processing Industries;

(b) if so, the details thereof;

(c) the extent to which Government was able to attract FDI in this sector; and

(d) whether Government would ensure that a regional balance is maintained while developing the industry, all over the country?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) and (b) Government has allowed 100% Foreign Direct Investment (FDI) in the food processing sector through automatic route subject to applicable laws/sectoral rules/regulations/security conditions. Also, 100% FDI with Government approval for retail trading, including through e-commerce, is allowed for food products manufactured and/or produced in India.

(c) The food processing industries sector in the country has received US\$ 2.65 billion worth of Foreign Direct Investment (FDI) equity inflows during the period 2014-15 to 2017-18.

(d) The Ministry of Food Processing Industries (MoFPI) does not set up any food processing industries/units/projects on its own. It provides financial assistance in the form of grants-in-aid under component schemes of Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) to the individual, farmers, farmer Producer Organizations (FPOs), entrepreneurs, cooperatives, societies, Self Help Groups (SHGs), Private Companies and Central/State PSUs etc. for setting up of food processing industries/units/projects. The schemes are not any region specific or state specific, but are demand driven. Financial assistance to the eligible applicants is provided against the Expression of Interest issued by the MoFPI from time to time.

FDI in food processing sector

1382. SHRI MOHD. ALI KHAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is fact that Government is planning to set up an institution to fund food processing industries;

(b) if so, the details thereof; and

(c) whether it is also a fact that the food processing sector is attracting more Foreign Direct Investment (FDI), if so, the details thereof along with the details of FDI received in this sector during last five years?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) and (b) In pursuance to the Budget announcement for financial year 2018-19, this Ministry has drafted a new Central